

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1013/95

New Delhi this the 11th day of September 1995

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)

Hon'ble Shri R.K. Ahooja, Member(A)

Sh. Surender Singh
S/O Sh. Harinder Singh
R/o Quarter No. 36, Police Colony,
Ashok Vihar, Delhi.

(By Advocates None)

.....Applicant

Versus

1. Commissioner of Police Delhi,
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi.
2. Deputy Commissioner of Police(HQ.I)
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi.

.....Respondents

(By Advocates None)

ORDER (Oral)

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

None for the parties, though called twice. Hence the
OA as well as the MA is dismissed in default for non-prosecution.

R.K. Ahooja
R.K. AHOOJA
Member(A)

A.V. Haridasan
A.V. HARIDASAN
Vice-Chairman(J)